

It is for the information of all the concerned Advocates that following mentioning have been allowed for filing in DRR today i.e. 30.03.2020 from 2 PM to 4 PM :

1	CWP	NARESH KUMAR & ORS V/S STATE OF HARYANA & ORS	DEVENDER KUMAR	FIXED FOR 31.03.2020
2	CRR	SURJEET SINGH V/S STATE OF HARYANA	ARAV GUPTA	FIXED FOR 01.04.2020
3	CRA-S	PREM V/S STATE OF HARYANA	MANISH SONI	FIXED FOR 01.04.2020
4	CRA-S	RAJESH CHADHA V/S CENTRAL BUREAU OF INVESTIGATION	KAMAL DEEP SEHRA	FIXED FOR 01.04.2020
5	CRM-M	HAWA SINGH V/S STATE OF HARYANA	AMIT CHOUDHARY	FIXED FOR 01.04.2020

The following officers have been designated to accept the advance notice through e-mail in the matters which have been allowed through mentioning. The counsels will e-mail paper-books to them. List of officers is as under :

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